

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3070
ANSWERED ON:23.08.2006
DATA PROTECTION
Rawale Shri Mohan

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

- (a) Whether the Government has any proposal for data protection; and
- (b) If so, the details thereof alongwith the views of various Government Departments in this regard?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) and (b): Sections 43, 66 and 72 of the Information Technology Act, 2000 provide the legal framework for data protection.

The concerned Departments / Ministries have, by and large, supported the proposal to strengthen the legislative framework to prevent wrongful disclosure of information.